

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1587
ANSWERED ON:04.03.2015
SCHOOLS OPENED UNDER SSA RMSA
Nimmala Shri Kristappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools set up under the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in the States including Uttar Pradesh during the last three years and the current year, State-wise;
- (b) whether the Government is satisfied with the implementation of SSA and RMSA in promoting school education in the country;
- (c) if so, the details thereof;
- (d) whether some deficiencies/ irregularities have been noticed in the implementation of these schemes; and
- (e) if so, the corrective action taken by the Government thereon?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): The statement showing the State-wise details, including of Uttar Pradesh, on number of schools set up so far since the inception of the Sarva Shiksha Abhiyan (SSA) and the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) is given at Annexure.
- (b) & (c): Since, inception of SSA programme, 3.1 lakh schools, 18.57 lakh additional classrooms, 2.36 lakh drinking water facilities, 9.74 lakh toilets and 19.84 lakh post of teacher posts have been sanctioned under SSA. Against these 2.81 lakh schools, 16.42 lakh additional classrooms, 2.26 lakh drinking water facilities, 8.33 lakh toilets have been completed and also 15.06 lakh teachers recruited. Similarly, since inception of RMSA in 2009-10, 35701 schools have been sanctioned with additional teachers, class rooms, Science and Computers Labs, of which 10513 new schools have been setup.
- (d) & (e): Instances of some financial irregularities have come to light from time to time in the execution of these programmes for which appropriate corrective action has been taken by the State Governments. Further, the Government of India has laid down Financial & Procurement Manuals for these programmes to streamline their financial management systems and provided for an annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India and a system of concurrent financial reviews. A total of 38 independent monitoring institutions conduct field level monitoring and there is a system of biannual independent Joint Review Missions. Component wise quarterly reviews, an annual Educational Management Information System (EMIS) and regular meetings with State officials are also held to ensure effective implementation of the programmes.